

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Place Linid brary. See No. LT 3032/86]

12.11 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 7th August, 1986, agreed without any amendment to the Industrial Development Bank of India (Amendment) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 18th March, 1986."

(Interruptions)

MR. SPEAKER : I have had enough of it. My ruling is given. I have not allowed. I have not given my consent. I do not want to say anything now. You can come and see me, if you like.

(Interruptions)

MR. SPEAKER : Will you now take your seat ? I have had enough of it.

12.12 hrs.

ESTIMATES COMMITTEE

Action taken Statements

[English]

SHRI CHINTAMANI PANIGRAHI : (Bhubaneswar) : I beg to lay on the

Table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I of Fifth Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Fifty-ninth Report of the Committee (Seventh Lok Sabha) on the Ministry of Shipping and Transport--National Highways.

RAILWAY CONVENTION COMMITTEE

Action taken Statement

[English]

SHRI SUBHASH YADAV : (Khargone) : I beg to lay on the Table (English and Hindi versions) of the statement showing action taken by Government on the recommendations contained in Seventh and Tenth Reports of the Railway Convention Committee (1980) on Rate of Dividend for the years 1980-81 to 1983-84 and other Ancillary Matters and for 1984-85 respectively.

12.13 hrs.

PUBLIC ACCOUNTS COMMITTEE

Fifty-first Report

[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Fifty-First Report (Hindi and English versions) of the Public Accounts Committee relating to Review on the Working of the Controllerate of Procurement.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Reports of Study Tours

[English]

SHRI K.D. SULTANPURI (Simla) : I

beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

- (i) Report of the Study Tour of Study Group I of the Committee on its visit to Bombay, Goa, Bangalore, Ootacamund, Coimbatore and Madras during June-July, 1986.
- (ii) Report of the Study Tour of Study Group II of the Committee on its visit to Jaipur, Mount Abu, Ahmedabad, Bombay and Srinagar during June-July, 1986.

(Interruptions)

MR. SPEAKER : That is enough. I request you to take your seat. It is more than enough. You are exceeding all the limits of decency. Please take your seat.

(Interruptions)

SHRI SURESH KURUP (Kottayam) : While replying to the question of entry of Kuwaiti nationals, Mr. Arun Nehru has deliberately...

MR. SPEAKER : You give me in writing under rule 115.

(Interruptions)

MR. SPEAKER : We have already referred that.

DR. DATTA SAMANT (Bombay South Central) : The Sick Industries (Prevention) Bill was passed last year. But still the Board has not yet been appointed...

MR. SPEAKER : Please see me in my chamber if you like.

SHRI BHATTAM SRIRAMA MURTY : (Vishakhapatnam) : We want a statement from the Home Minister...

MR. SPEAKER : The Home Minister's statement is coming and you can even discuss that.

[Translation]

SHRI NARAYAN CHOUBEY (Midnapur) : Regarding Ganga Waters, Bangladesh and Nepal.....

MR. SPEAKER : Please sit down. We shall do it.

SHRI NARAYAN CHOUBEY : It will be done ?

MR. SPEAKER : It will be done at the proper time. It will not be done in this manner.

[English]

DR. KRUPASINDHU BHOI (Sambalpur) : You have allowed them, but you have not allowed me.

MR. SPEAKER : Have you got any point of order ?

DR. KRUPASINDHU BHOI : Yes, Sir. You are the custodian of the House and you are the supreme monarch of the House.

MR. SPEAKER : Is that the point of order ?

DR. KRUPASINDHU BHOI : Yes, Sir. When they are igniting fire in Assam...

MR. SPEAKER : Not allowed. Irrelevant.

(Interruptions)**

12.15 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC
IMPORTANCE

[English]

Proposal to set up a joint venture unit for manufacture of various processed foods including soft drink concentrates

SHRI HARISH RAWAT (Almora) : I call the attention of the Minister of